

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**OA No. 752/2024**

**IN THE MATTER OF**

**Brijesh Singh Ladwal**

.....Applicant(s)

**VERSUS**

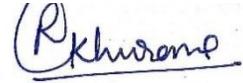
**Union Territory of Chandigarh & Others**

.....Respondent(s)

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**Filed By**



**Date: 10.12.2025**  
**Place: Delhi**

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL****PRINCIPAL BENCH, NEW DELHI****OA No. 752/2024****IN THE MATTER OF****Brijesh Singh Ladwal****.....Applicant(s)****VERSUS****Union Territory of Chandigarh & Others****....Respondent(s)**

**REPLY ON BEHALF OF RESPONDENT No.10 AND 11  
THROUGH SH. SUMIT MALIK, EXECUTIVE ENGINEER-SBM,  
MUNICIPAL CORPORATION, PANCHKULA**

**MOST RESPECTFULLY SHOWEWITH:**

1. That in the captioned OA, answering respondent has been impleaded by the applicant in view of Order dated 31.01.2025 and Joint Committee Report filed on 23.01.2025.
2. That out of 9 number of recommendations made in report of Joint Committee, recommendation No. 6 and 7 pertains to answering respondent.
3. That It is humbly submitted that within the jurisdiction of Municipal Corporation Panchkula, one sewage treatment plant (STP) of capacity 1.5 MLD is located at the outskirts of Village Saketri, catering to sewage generated from Village Saketri and Village Mahadevpur. It is submitted that an open chamber with a screenfilter unit has been established at the discharge point so as to prevent solid and organic waste from entering Sukhna Choe. It is further submitted that sewage generated in the jurisdiction of Municipal Corporation, Panchkula catchment is being intercepted and conveyed to the Saketri 1.5 MLD STP under Municipal Corporation, Panchkula which is fully functional & operational and that

only treated effluent is being discharged in accordance with prescribed standards.

4. That all previously identified outfalls from Municipal Corporation, Panchkula limits into Sukhna Choe/river Ghaggar have been tapped and as per the report of the Chief Sanitary Inspector MC Panchkula, no open dumping of Municipal Solid Waste or C&D Waste into Sukhna Choe within the jurisdiction of Municipal Corporation, Panchkula has been noticed.
5. That it is also submitted that regular sampling of the inlet and outlet of the Saketri STP is being carried out by HSPCB and the recent reports for August 2025 and September 2025 (**Annexure-R/1**) issued by HSPCB that pH, BOD, COD, total suspended solids, faecal coliform and total nitrogen in the outlet are within the permissible limits specified by the HSPCB. Therefore, no untreated sewage from the said STP is being discharged into Sukhna Choe and the treated effluent conforms to HSPCB standards as per the latest available reports.
6. That the areas such as Rajiv Colony, Indira Colony etc., fall under PMDA/other agencies and not under Municipal Corporation, Panchkula.
7. That in view of the facts stated herein Municipal Corporation, Panchkula submits that no untreated or partially treated sewage from municipal drains within its jurisdiction is being allowed to enter Sukhna Choe.

In the premises aforesaid, it is most respectfully prayed that this Hon'ble Tribunal may be pleased to take on record the present reply on record. It is undertaken to comply with the directions passed by this Hon'ble Tribunal.

Place: Panchkula  
Dated: 10.12.2025

  
Executive Engineer-SBM  
Municipal Corporation, Panchkula

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 752/2024

IN THE MATTER OF

**Brijesh Singh Ladwal**

.....Applicant(s)

**VERSUS**

**Union Territory of Chandigarh & Others**

....Respondent(s)

**AFFIDAVIT**

I, Sumit Malik Executive Engineer-SBM, Municipal Corporation, Panchkula, aged about 37 years do hereby solemnly affirm and state as under:-

1. That in the aforesaid official capacity, I am well conversant with the facts and circumstances of the case, therefore, I am competent to file accompanying reply and to swear this affidavit.
2. That I have gone through the contents of accompanying reply which has been drafted under my instructions.

  
**Executive Engineer-SBM**  
**Municipal Corporation**  
**Panchkula**  
DEPONENT

**VERIFICATION**

Verified at Panchkula on 10<sup>th</sup> of December, 2025 that the contents of affidavit are true and correct to the best of my knowledge and on the basis of information derived from the official record which I believe to be true and no material fact has been concealed therein.



**ATTESTED**  
  
**Jitender Singh Pannu**  
**Notary Panchkula**

11 0 DEC 2025  
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**Executive Engineer-SBM**  
**Municipal Corporation**  
**Panchkula**  
DEPONENT

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## Form J



Report No-3325

(See Rule 36)

Type of Sample: Legal

Dated: 21.08.2025

I hereby, certify that I Narender Hooda Board Analyst duly appointed under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act 1974 (06 of 1974), received a sample on the 13<sup>th</sup> day of August, 2025, collected by Sh. Anshul Sheokand, AEE on dated 12<sup>th</sup> day of August, 2025 of M/s 1.5 MLD STP, Vill. Saketri, Panchkula for analysis.

Further certify that I have analyzed the above mentioned sample on 13<sup>th</sup> August -2025 to 21<sup>th</sup> August-2025 and declare the result of analysis to be as follows:

Sr. No.	Parameter Name	Result	Result	Limit	Test Method
1.	Sample Code	6435	6436		
2.	Sample Collected from	Inlet of STP	Outlet of STP		
3.	Color	Yellowish	Colourless	-	-
4.	Odour	Mild	Odourless	-	-
5.	pH value at 25°C	7.43	7.79	5.5-9.0	APHA4500-H+ (B)
6.	Biological Oxygen Demand (mg/l)	120.0	5.0	10	IS:3025(Part-44)
7.	Chemical Oxygen Demand (m g/l)	424.0	28.0	50	APHA 5220 (B)
8.	Total Suspended Solids mg/l	127.0	10.0	20	APHA 2540 (D)
9.	Oil and Grease (mg/l)	32.5	BDL(DL=02)	10	APHA,5520-B
10.	Conductivity at 25°C (µS/cm)	1536.0	584.0	-	IS:3025(Part-14)
11.	Fecal Coliform MPN/100ml	-	40.0	<100	IS:1622
12.	Total Nitrogen (mg/l)	13.71	ND	10	IS 3025-34
13.	Flow (m3/hr)	-	485966.0	-	-

The Conditions of the seals, listening and container on receipt was as follows:

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this **21<sup>st</sup> day of August ,2025**

Haryana State Pollution Control Board Laboratory,

C-11, Sector-06, Panchkula, Haryana

To

The Member Secretary, HSPCB, Panchkula

CC to Regional Office: **Panchkula**. This test report relate only to the particular sample submitted for testing.

*Narender Hooda*  
Board Analyst

\*\*\*End of the Report\*\*\*

# 142 Form J

Annexure- R/1



Report No-3474

(See Rule 36)

Type of Sample: Legal

Dated: 25.09.2025

I hereby, certify that I Narender Hooda Board Analyst duly appointed under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act 1974 (06 of 1974), received a sample on the 11<sup>th</sup> day of September, 2025, collected by Sh. Anshul Sheokand, AEE on dated 11<sup>th</sup> day of September, 2025 of M/s 1.5 MLD STP, Village- Saketri, Panchkula for analysis.

Further certify that I have analyzed the above mentioned sample on 11<sup>th</sup> September -2025 to 25<sup>th</sup> -September-2025 and declare the result of analysis to be as follows:

Sr. No.	Parameter Name	Result	Result	Limit	Test Method
1.	Sample Code	6704	6705		
2.	Sample Collected from	Inlet of STP	Outlet of STP		
3.	Color	Blackish	Colourless	-	-
4.	Odour	Foul	Odourless	-	-
5.	pH value at 25°C	7.96	8.04	5.5-9.0	APHA4500-H+ (B)
6.	Biological Oxygen Demand (mg/l)	120.0	7.2	10	IS:3025(Part-44)
7.	Chemical Oxygen Demand (m g/l)	392.0	36.0	50	APHA 5220 (B)
8.	Total Suspended Solids mg/l	168.0	9.0	20	APHA 2540 (D)
9.	Oil and Grease (mg/l)	26.0	BDL(DL=02)	10	APHA,5520-B
10.	Conductivity at 25°C (µS/cm)	1627.0	580.0	-	IS:3025(Part-14)
11.	Total Nitrogen (mg/l)	17.24	ND	10	IS 3025-34
12.	Flow Meter Reading	401076875	892798	-	-

The Conditions of the seals, listening and container on receipt was as follows:

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this 25<sup>th</sup> day of September, 2025  
Haryana State Pollution Control Board Laboratory,  
C-11, Sector-06, Panchkula, Haryana

To

The Member Secretary, HSPCB, Panchkula  
CC to Regional Office: **Panchkula**. This test report relate only to the particular sample submitted for testing.

  
Board Analyst

\*\*\*End of the Report\*\*\*